

(b) the total amount of scholarships sanctioned for the purpose during the same period, and

(c) the quota, if any, fixed for 1957-58?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): (a) Two

(b) No amount has been paid so far, as one of the two selected scholars has joined an institution and formalities are being completed to make the payment to him. The other scholar has not yet joined.

(c) The quota for 1957-58 has not been fixed so far.

Multi-purpose Schools in Rajasthan

347 Shri Onkar Lal: Will the Minister of Education and Scientific Research be pleased to state the number of High and Higher Secondary schools to be converted into Multi-purpose Schools in Rajasthan during 1957-58?

The Deputy Minister of Education and Scientific Research (Shri M. M. Das): One, Sir

Scheduled Castes and Backward Classes Income Tax Officers

348 Shri Onkar Lal: Will the Minister of Finance be pleased to state the number of Income Tax Officers

Year	I A S		I P S	
	Scheduled Castes	Scheduled Tribes	Scheduled Castes	Scheduled Tribes
1956	1	1	3	1
1957	5	—	10	1

No seats are reserved for others, nor is such information available except for the Scheduled Castes and Scheduled Tribes.

Retired Army Officers

350 Shri B. S. Murthy: Will the Minister of Defence be pleased to refer to the replies given to Starred Questions Nos 102 and 110 on the 17th July, 1957 and state

and Inspectors and Class IV employees who belong to Scheduled Castes and Backward Classes in Rajasthan?

The Minister of Finance (Shri T. T. Krishnamachari): The following are the numbers of Income-tax Officers, Inspectors and Class IV employees belonging to Scheduled Castes and Backward Classes in Rajasthan:

	Scheduled Castes	Backward Classes
Income-tax Officers	One	Nil
Inspectors	Two	Nil
Class IV employees	21	5

Indian Administrative and Police Service

349 Shri Onkar Lal: Will the Minister of Home Affairs be pleased to state the number of candidates belonging to Scheduled Castes, Scheduled Tribes and other Backward classes selected during 1956-57 by the Union Public Service Commission, New Delhi for appointment to the Indian Administrative and Police Services?

The Minister of Home Affairs (Pandit G. B. Pant): The requisite information in respect of candidates belonging to Scheduled Castes and Scheduled Tribes is given below—

(a) the reason for the shortage of suitable officers for promotion in place of the retired ones,

(b) whether any representation has been made that re-employment of retired officers was injurious to the interests of those that were ripe for promotion, and

(c) the extra expenditure involved by the re-employment of retired officers?